## THE HIGH COURT OF ORISSA: CUTTACK

## NOTICE

No. III- 07/2024/16273

Date 22<sup>nd</sup> October, 2024

## REGARDING PRELIMINARY EXAMINATION FOR RECRUITMENT TO THE POSTS OF TRANSLATOR PURSUANT TO ADVERTISEMENT NO. 07/2024.

The Preliminary Examination for the posts of Translator deferred vide Court's Notice No. III - 07/2024/15478 dated 03.10.2024 will be held on **09.11.2024** as per the following schedule:-

## :SCHEDULE OF PRELIMINARY EXAMINATION:

| Date                     | Time                          | Venue                      | Reporting Time |
|--------------------------|-------------------------------|----------------------------|----------------|
| 09.11.2024<br>(Saturday) | 10.30 A.M.<br>to<br>12.30 P.M | Saraswati Group of         | 09.30 A.M.     |
|                          |                               | Institutions (Auditorium), |                |
|                          |                               | Belagachhia, Trisulia,     |                |
|                          |                               | Cuttack.                   |                |

All the eligible candidates as per the list published vide Court's earlier Notice No. III-07/2024/15023 Dated 25.09.2024 are advised to download their e-admit cards for the Preliminary Examination from 10.00 A.M. of 28.10.2024 till 09.00 A.M. of 09.11.2024 by visiting Court's website i.e. www.orissahighcourt.nic.in (Recruitment Corner  $\rightarrow$  Examination Portal  $\rightarrow$  Download admit Card for Preliminary Examination to the posts of Translator, 2024).

The eligible candidates are advised to bring their original Aadhaar Cards along with Admit Cards for admission to the Preliminary Examination. Any inconsistency / discrepancy found in the Admit Card be immediately brought to the notice of the Recruitment Cell of the Court over phone @ 9437498780 during office hours sufficiently ahead of the date of examination.

By order Sd/- S. K. Dash Ray

REGISTRAR, EXAMINATION

Memo No:16274(2)/

Dated: 22.10.2024

Copy forwarded to:

1) Notice Board of the Court.

2) Superintendent, Computer Section with a request to upload the above notice in the Court's Website.

REGISTRAR, EXAMINATION